

Poon

In the High Court of Judicature, Bombay.

Mon day, the 12th day of November 1864

SPECIAL APPEAL No. 638 of 1864

Kashiba bin Moraji Goojer
of the Poona District

Appellant,

(Original Plaintiff.)

VERSUS

Sudoo bin Mulharjee Mali
Dollay, deceased, his heir and
Nephew Ramji bin Tookaji
Mallee Dollay of the Poona
District.

Respondent,

(Original Defendant.)

Rs. 60-0-0

The claim in the Original Suit was to obtain possession of a certain piece of land.

In Appeal No. 337 of 1863 the P. S. Kullu
of the District of Poona at Poona confirmed
the Decree of the S. Kullu at Poona who had thrown out the claim

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the Principal Suddur Ameen is contrary to law in that he has laid down

down broadly that a person not in
actual possession of property could not
alienate it (High Court's Report volume
1 Part 1 Page.) that (2) the Principal
Sudur Ameen has given precedence to
Respondent's deeds over the Kuboolayat
produced by Appellant and in which
his suit was based

The Court confirms the decree of the P. S. Ameen.
Costs on Special Appellant.

Joseph Amould
Attorlock For us.

A. J. W. A. J.

MEMORANDUM OF COSTS incurred in Special Appeal No. 638

of 1864 against the decision of the *Principal S. Amin* of the District of *Poona* and disposed of on the *14th Nov. 1864* by *confirming the same with Costs*

BY THE APPELLANT—

In the District.

In the <i>Sudder Amin's Court (including 1/7^{ce})</i>	13	3	10	r		
In the <i>Principal S. Amin's Court</i>	8	3	4	r		
			21	7	2	r

In this Court.

Stamp for Memorandum of Special Appeal	4	"	"	r		
Stamps for copies of Decree and Judgment	3	"	"	r		
Stamp for Vukeelutnama	2	"	"	r		
Batta for Process and Postage	"	11	"	r		
Sectioner's Fee	"	15	9	r		
Vukeel's Fee	1	12	0	r		
			12	7	7	r
Rupees	33	14	9	r		

BY THE RESPONDENT.

In the District.

In the <i>Sudder Amin Court</i>	8	2	10	r		
In the <i>Principl^l S. Court</i>	2	12	0	r		
			10	15	8	r

In this Court.

Stamp for Vukeelutnama	2	"	"	r		
Vukeel's Fee	1	12	0	r		
			3	12	10	r
Rupees	14	12	6	r		



H. J. ...

H. J. ...

Asst. Registrar

Jor Sealer
The 14th day of November 1864.